| 1 | 2 | 3 | 4 | 5 |
|-----|---------------|------|--------|-------|
| 25. | Uttar Pradesh | 454 | 29749 | 2565 |
| 26. | Uttarakhand | 26 | 934 | 62 |
| 27. | West Bengal | 65 | 2542 | 259 |
| | GRAND TOTAL: | 2573 | 191123 | 14019 |

Enrolment of students by private institutions

3437. SHRI B.S. GNANADESIKAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is concerned about the practice of private institutions enrolling thousands of students even before they get the mandatory recognition;

(b) if so, whether Government has constituted monitory mechanism to curb such irregularities in accrediting private institutions;

(c) if so, the details thereof and the number of private institutions which enrolled students beyond prescribed limit; and

(d) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) As per the information given by the All India Council for Technical Education (AICTE), the Council has not received any information or complaint about private institutions enrolling students before getting mandatory approval. The Council has yet to constitute a monitoring mechanism to curb such irregularities.

(c) and (d) During the academic year 2007-09 and 2008-10, 15 institutions offering PGDM courses have enrolled students beyond prescribed limits. As per the recommendations of the Executive Committee of the AICTE, all such institutions which admitted excess students over and above sanctioned intake have to disclose the information and are required to submit an affidavit on non judicial stamp paper of Rs. 100/- stating that they shall not repeat the same in future. They are also required to pay a penalty @75% of tuition fee.

Establishment of model schools in Tamil Nadu

3438. SHRI B.S. GNANADESIKAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has any plan to establish model schools on the lines of Central Schools in Educationally Backward Blocks (EBBs) especially in Tamil Nadu under the Eleventh Plan;

(b) if so, the number of such schools planned to be established in Tamil Nadu under the Eleventh Plan and proposed budget allocation for the same;

(c) whether Government has also proposed to set up model schools on the Public Private

Partnership (PPP) mode in Educationally Backward Blocks in Tamil Nadu to prevent the drop in secondary stage enrolment; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The Government has decided to set up 6,000 Model Schools at the Block level, at the rate of one school per block, as benchmarks of excellence. The first phase of the programme to establish 2,500 schools in educationally backward blocks (EBBs) through State Government was launched in November, 2008.

(b) Under the scheme, each block in Tamil Nadu can have a Model School. The actual number to be established during the Eleventh Plan depends on the viable proposals from State Government of Tamil Nadu. There is a Plan allocation of Rs. 12750 crore for the scheme to be implemented throughout the country.

(c) No, Sir.

(d) Does not arise.

Education problems in Assam

3439. SHRI KUMAR DEEPAK DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that there are a number of Lower Primary, Middle and High Schools in Assam which are recognized by the State Government and the buildings of which are in deplorable conditions, where the teaching and other staff are doing their job with a meagre amount;

(b) whether Government has received any such proposal from the State Government of Assam to provide proper infrastructure and assistance to such Government recognized schools;

(c) whether Government would take initiative to solve such age old problem of education in the State or conduct an enquiry about such problem; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) As per Framework for implementation of Sarva Shiksha Abhiyan (SSA) programme, schools sanctioned under SSA alone are provided assistance for civil infrastructure, etc. Government aided schools are not entitled to any civil infrastructure support under SSA programme. However, SSA provides financial support for in service training of teachers to ensure that quality education is transacted in schools.

(c) and (d) Do not arise.

Employment opportunities

†3440. SHRI GANGA CHARAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

[†]Original notice of the question was received in Hindi.